

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/162(KB)2024
IA(I.B.C)/1475(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY 2024

IN THE MATTER OF	INDIAN BANK VS MR. GAGAN KUMAR JAISWAL PERSONAL GUARANTOR OF PERSONAL GUARANTOR OF M/S G.R. POLYFILM PRIVATE LIMITED
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv.] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Mr. Dripto Majumdar, Adv.] For the Resolution Professional
Ms. Ankita Upadhyay, Adv.]
Ms. Rachana Agarwal] RP-in-Person

ORDER

1. Ld. Counsel appearing on behalf of the financial creditor present. Ld. Counsel/Authorised Representative appearing on behalf of the resolution professional present.
2. As a last chance is given to Personal Guarantor to appear-in-person tomorrow, i.e., on 24.07.2024, **failing which appropriate Order(s) towards admission would be passed.**
3. List this matter for further consideration on **24.07.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**